

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th July, 2014

No.HC.VII-04/2014/ **4719** /A. In partial modification of this Registry's Notification No.HC.VII-04/2014/4470/A dated 23.07.2014, Shri Khagen Dohotia, Civil Judge & Asstt. Sessions Judge, Jorhat, on his temporary promotion to Grade-I of the Assam Judicial Service, is transferred and posted as below with effect from the date of his taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Khagen Dohotia	Addl. District and Sessions Judge, FTC, Dibrugarh	Dibrugarh (against the vacant post)

No.HC.VII-04/2014/ **4720** /A. In continuation of this Registry's Notification No.HC.VII-04/2014/4519/A dated 23.07.2014, the following newly temporarily promoted Officers to Grade-I of the Assam Judicial Service, will hand over charge as below :-

1. Smti Bijay Lashmi Boruah, Civil Judge & Asstt. Sessions Judge, Udalguri will hand over charge of her Court and Office to the District and Sessions Judge, Udalguri and proceed to join her new assignment immediately.
2. Shri Anil Kumar Sarmah, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.
3. Shri Khagen Dohotia, Civil Judge & Asstt. Sessions Judge, Jorhat will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and proceed to join his new assignment immediately.
4. Smti Dipali Bhuyan, Civil Judge & Asstt. Sessions Judge, Barpeta will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and proceed to join her new assignment immediately.
5. Shri Anup Narayan Ghosh, Civil Judge & Asstt. Sessions Judge, Hailakandi will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.
6. Shri Saiful Islam, Counsellor, Family Court, No.1, Kamrup (M), Guwahati will hand over charge of his Court and Office to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and join his new assignment immediately.
7. Shri Dipak Changkakati, Civil Judge & Asstt. Sessions Judge, Dhubri will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.
8. Smti Rina Hazarika, Civil Judge & Asstt. Sessions Judge, Tinsukia will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and proceed to join her new assignment immediately.
9. Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Bongaigaon will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.
10. Shri Dulal Mech, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.
11. Smti Geeta Baishya Changkakati, Civil Judge & Asstt. Sessions Judge, Kokrajhar will hand over charge of her Court and Office to the District and Sessions Judge, Kokrajhar and join her new assignment immediately.
12. Smti Seema Das, Addl. Chief Judicial Magistrate, Tinsukia will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.

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No. HC.VII-04/2014/ 4721 /A. The designation of Smti Monmee Sarma shown in the High Court Notification No.HC.VII-01/2013/4515/A. dated 23.07.2014 may be read as Under Secretary instead of Deputy Secretary, Assam State Legal Services Authority, Guwahati.

No.HC.VII-04/2014/ 4722 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post her on transfer as Sub-Divisional Judicial Magistrate, (M)/ (S) at the station/ Head-quarters in the District as shown below against her name from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Smti Mili Hussain	Sub-Divisional Judicial Magistrate (S),	Darrang	Mangaldoj

No.HC.VII-04/2014/ 4723 /A. Smti Leena Doley, Judicial Magistrate, 1st Class, Golaghat, is posted at the same station i.e. Golaghat as Munsiff No.1, vice Shri Nayan Jyoti Dutta posted at the same station.

Smti Doley will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and join her new assignment immediately.

No. HC.VII-04/2014/ 4724 /A. Shri Bidyut Medhi, Munsiff No.2, Dhubri is posted at the same station i.e. Dhubri as Munsiff No.1, vice Shri Nurjamal Haque posted at the same station.

Shri Medhi will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and join his new assignment immediately.

No. HC.VII-04/2014/ 4725 /A. The posting order of Smti Arpita Kar (under order of posting as Judicial Magistrate, 1st Class, Nagaon) will be modified and Notification in this regard will be issued shortly.

NO.HC.VII-01/2013/ 4726 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Shri Jafar Md. Azizul Karim Tapadar

No. HC.VII-04/2014/ 4727 /A. In partial modification of this Registry's Notification No.HC.VII-01/2013/4496/A. dated 23.07.2014, on their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown against their names.

Sl. No.	Name of the Offices	District	Post and place of posting
1.	Shri Satyajit Karmakar	Bongaigaon	Munsiff-cum- Judicial Magistrate, 1 st Class, Bijni
2.	Smti Syeda Sabina Afzal Zinnat	Nalbari	Munsiff No.1, Nalbari
3.	Shri Nayanjyoti Choudhury	Nalbari	Munsiff No.2, Nalbari
4.	Shri Jafar Md. Azizul Karim Tapadar	Cachar	Munsiff No.3, Silchar
5.	Shri Jayanta Kumar Saikia	Jorhat	Munsiff No.2, Jorhat
6.	Smti Munmee Neog	Kamrup (M)	Munsiff No.3, Guwahati
7.	Shri Bidyabrata Acharyya	Karimganj	Munsiff No.3, Karimganj
8.	Smti Mridusmita Hazarika	Kamrup (M)	Munsiff No.4, Guwahati

By order,

Sd/- Sanjay Hazarika

JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 4728 – 4770 /A.

Dated 25.07.2014

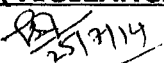
Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati for information and necessary action

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3. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information and necessary action
4. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
5. The District and Sessions Judge, _____
6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Smti Bijay Lashmi Boruah, Civil Judge & Asstt. Sessions Judge, Udalguri
17. Shri Anil Kumar Sarmah, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
18. Shri Khagen Dohotia, Civil Judge & Asstt. Sessions Judge, Jorhat
19. Smti Dipali Bhuyan, Civil Judge & Asstt. Sessions Judge, Barpeta
20. Shri Anup Narayan Ghosh, Civil Judge & Asstt. Sessions Judge, Hailakandi
21. Shri Saiful Islam, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
22. Shri Dipak Changkakati, Civil Judge & Asstt. Sessions Judge, Dhubri
23. Smti Rina Hazarika, Civil Judge & Asstt. Sessions Judge, Tinsukia
24. Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Bongaigaon
25. Shri Dulal Mech, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
26. Smti Geeta Baishya Changkakati, Civil Judge & Asstt. Sessions Judge, Kokrajhar
27. Smti Seema Das, Addl. Chief Judicial Magistrate, Tinsukia
28. The Joint Registrar (_____), Gauhati High Court, Guwahati
29. The Deputy Registrar (_____), Gauhati High Court, Guwahati
30. Smti Monmee Sarma, Under Secretary, Assam State Legal Services Authority, Guwahati
31. Smti Mili Hussain, Judicial Magistrate, 1st Class, Hojai
32. Smti Leena Doley, Judicial Magistrate, 1st Class, Nagaon
33. Shri Bidyut Kumar Medhi, Munsiff No.2, Dhubri
34. Smti Arpita Kar, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
35. Shri Jafar Md. Azizul Karim Tapadar, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
36. Shri Satyajit Karmakar, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
37. Smti Syeda Sabina Afzal Zinnat, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
38. Shri Nayanjyoti Choudhury, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
39. Shri Jafar Md. Azizul Karim Tapadar, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
40. Shri Jayanta Kumar Saikia, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
41. Smti Munmee Neog, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
42. Shri Bidyabrata Acharyya, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
43. Smti Mridusmita Hazarika, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
44. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
45. The Superintendent (_____), Gauhati High Court, Guwahati
46. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
47. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
48. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


JOINT REGISTRAR (VIGILANCE)


25/11/14